

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/3099/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the

6^{fh} April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/40-42, dtd. 20.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.03.2024, along with station leave permission, from the evening of 21.03.2024 till the morning of 27.03.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

C d/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/3100-3102/A dated , 06-04-2024
Copy to :

1. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division) & Assistant Sessions Judge, West Karbi Anglong.
2. The Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong.
- ✓ 3. The Project Manager, Gauhati High Court.

12/06/04/24
JT. REGISTRAR (VIGILANCE)